

ITEM NO.103

COURT NO.7

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1336 OF 2004

STATE OF PUNJAB & ANR.

Appellant (s)

VERSUS

SHAVIDER PAL PURI

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 30/06/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
(VACATION BENCH)

For Appellant(s)

Mr. Kuldip Singh, Adv.
Mr. R.K. Pandey, adv.
Mr. Sanjay Katyal, Adv.
Mr. H.S. Sandhu, Adv.

For Respondent(s)

Mr. Sandeep Chaturvedi, Adv.
Mr. D. Mahesh Babu, Adv.

UPON hearing counsel the Court made the following
ORDER

List this matter in the last week of August, 2009.

(Sukhbir Paul Kaur)
Court Master

(Neeru Bala Vij)
Court Master

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